

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
 38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
 Regional Branch, Allahabad

Dated: 22/09/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70844/2016-SM[BR] dated 19/09/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.

[Signature]
 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/1350/2008	CCE LYUCKNOW 7-A, ASHOK MARG, LUCKNOW.
		Name and Address of Respondent
2		M.K.VINYL (P) LTD G.T.ROAD, CHAUDAGRA, FATEHPUR(UP),.

Copy To
Advocate(s) / Consultant(s):

4Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise. I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaitihyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

13 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

14 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

15 C.D.R. ~~16 Office Copy~~ ~~17 Guard File~~

[Signature]
 Asstt. Registrar

12/10/16
ISSUED ON

SIGN. (DESPATCH SECTION)
 CUSTOMS, EXCISE & SERVICE TAX
 APPELLATE TRIBUNAL
 38, M. G. MARG, ALLAHABAD-211001.

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No.E/1350/2008-EX[DB]

(Arising out of Order-in-Appeal No. 34/CE-2008 dated 27/03/2008 passed by Commissioner of Central Excise & Customs (Appeals), Lucknow)

For approval and signature:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

1.	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3.	Whether their Lordships wish to see the fair copy of the order?	Seen
4.	Whether order is to be circulated to the Department Authorities?	Yes

Commissioner of Central Excise, Lucknow

Appellant

Vs.

M.K. Vinyl (P) Ltd.

Respondent

Appearance:

Shri Pawan Kumar Singh, Supdt (AR),
None,

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Date of Hearing : 19/09/2016
Date of Decision : 19/09/2016

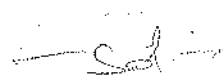
FINAL ORDER NO. 7.0844/2016



Per: Anil Choudhary

Heard the learned AR for Revenue. Appeal is dismissed under litigation policy, without entering into merits of the case.

(Dictated in Court)


(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

akp

प्रमाणित प्रति / Certified True Copy


24/10
सहायक न्यायाधीश / Asst. Registrar
न्यायालय, अलाहाबाद नए सेरा कर
ऑफिस नं. 33, म. ग. मार्ग / (C.E. STAY)
33, M. G. MARG, ALLAHABAD-211001
33, M. G. MARG, ALLAHABAD-211001

